

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-232/2013

IN THE MATTER OF:

M/s. Sarna Raj Textiles (P) Ltd. & Anr. .. PETITIONER

SECTION :
Under Section 391 & 394

Order delivered on 07.9.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Rajeev Kumar, Advocate with
Mr. Subhranshu Dash, Advocate
For the Respondents : -
For the RD (N) Delhi : Mr. Manish Raj, Company Prosecutor
For the O.L. Ms. Rukmini Mukherjee, Proxy Counsel

ORDER

Learned Counsel for the petitioner is present. Lt. representative for the
R.D. is also present. Heard.

Order reserved in 2nd motion.

Surjit
07.9.2017

Sd/-
(R. VARADHARAJAN)

MEMBER (JUDICIAL)